

over from the inches to metric system in Durgapur?

Shri Manubhai Shah: All precautions have been taken and various types of gadgets have been introduced in the rolling section. As a matter of fact, a large percentage of the production are in the metric system and only the balance in inch system. As long as the old machines which are using the inch system are there, we cannot just tell them that there will be no rolling in inches.

Shri Indrajit Gupta: May I know whether it is a fact that the orders which are received from abroad are only in inches and this also is creating some confusion?

Shri Manubhai Shah: There are certain countries which follow only the metric system and others who follow the inch system. Only day before yesterday some people of the Engineering Export Promotion Council met me and said that we have to make special provision for certain countries which follow only the inch system. So we will have to put up with both the inch and the metric system as far as our external trade is concerned. But in our internal trade we are switching over to the metric system.

Third Five Year Plan

*630. **Shri P. R. Chakraverti:** Will the Minister of Planning be pleased to state:

(a) what will be the financial outlay in its final form for the Third Five Year Plan;

(b) whether, in working out this figure, adequate provision has been made for unforeseen increase in costs that may accrue in the Plan period; and

(c) if so to what extent does the figure leave room for shifting of the balance between the expansionary and the moderating factors?

The Deputy Minister of Planning (Shri C. R. Pattabhi Raman): (a) As finalised, the Third Plan provides for an outlay of Rs. 7500 crores in the public sector and for investment of Rs. 4100 crores in the private sector.

(b) Financial provisions refer to estimates of cost available at the time the Third Plan was formulated.

(c) Does not arise.

Shri P. R. Chakraverti: Is this provision calculated in terms of our experience during the Second Five Year Plan?

Shri C. R. Pattabhi Raman: Certainly, Sir.

Shri Vidya Charan Shukla: May I know whether any provision has been kept in these figures for the anticipated rise in the prices of essential materials?

Shri C. R. Pattabhi Raman: No, Sir. As I have already indicated, it is based on the figures at the time of the Third Five Year Plan.

Shri Sham Lal Saraf: In view of the fact that our foreign exchange position is deteriorating and dwindling—about which I read in this morning's papers also that the funds at the disposal of the Government now will be insufficient—has this question about getting all the requirements by way of capital goods and what not that we may have to import from other countries been kept in view while making this provision?

Shri C. R. Pattabhi Raman: It is quite true. There may be some variation on account of the foreign exchange situation. But more than that I cannot say now.

Shri Morarka: May I know whether the Planning Commission has determined the hard core of the Third

Plan also as they did in the case of the Second Plan, or whether they do not expect any difficulty in raising all the resources?

Shri C. R. Pattabhi Raman: No hard core.

Mr. Speaker: The core can be reached only later on, not at the beginning!

Shri D. N. Tiwary: In view of our past experience that the estimates of many of the projects go up, may I know whether the provision of Rs. 11,500 crores will go up or some of the projects will be curtailed?

Shri C. R. Pattabhi Raman: In the case of one or two it may go up, but it may also shrink. It is just possible that it may also come down.

Film on Removal of Untouchability

*631. **Shri Siddiah:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that the scheme to produce a film for the removal of untouchability is pending for the last several years;

(b) whether the production of the film is completed; and

(c) if not, the reasons therefor?

The Minister of Information and Broadcasting (Dr. B. Gopala Reddi):

(a) to (c). The production of a feature film for the removal of untouchability is pending since September, 1960 when a contract regarding it was signed with the Producer. The delay in the production is due to the fact that the Producer has to submit a revised script and he has asked for extension of time upto the middle of this month. He has been busy in completing another film also on behalf of the Government.

Two short films on this subject have already been completed and three more short films are under production.

Shri Siddiah: May I know the estimated cost of the scheme and the amount incurred so far?

Dr. B. Gopala Reddi: It is about Rs. 2 lakhs for the production of the film.

Shri Siddiah: And the outlay incurred so far?

Dr. B. Gopala Reddi: We have given only a loan of Rs. 15,000 to the producer.

Shri Kamath: Has this film project been undertaken because of the fact that even six years after the passing of the anti-untouchability law in this country, Government considers the performance of various States in this regard very unsatisfactory?

Dr. B. Gopala Reddi: Whether it is satisfactory or not is a different matter. We want a picture on the removal of untouchability to be shown in all the States.

Shri Thirumala Rao: Have Government taken care to see that the ugly and objectionable features of untouchability will not be perpetuated in this film thereby making it have an effect opposite to that which is intended?

Dr. B. Gopala Reddi: We are awaiting the receipt of the revised script from the producer.

Shri Ansar Harvani: Has Government any scheme to give any incentive to private producers to produce more and more films against untouchability, by way of giving them a subsidy, loan and rebate from entertainment tax?

Dr. B. Gopala Reddi: Some of the films have been given to the private producers. Devaki Bose has already completed two documentaries and three are under preparation.

Shri Kamalnayan Bajaj: As regards films which will be produced under the auspices of the Government